## GOVERNMENT OF INDIA FOOD PROCESSING INDUSTRIES LOK SABHA

UNSTARRED QUESTION NO:4422 ANSWERED ON:17.12.2009 FOOD PROCESSING INDUSTRIAL POLICY Shantha J.

## Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

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- (a) whether the Government has directed the State Governments to frame Food Processing Industrial Policy for their respective States;
- (b) if so, the details thereof; and
- (c) the names of States that have formulated their own Food Processing Industrial Policy alongwith the financial assistance provided by the Government to each State?

## **Answer**

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAI)

(a) to (c): The formulation of state specific food processing policy is the subject matter of the State Governments. This Ministry has urged all the State Governments/ Union Territories to frame suitable food processing policies catering to their specific needs. So far, Andhra Pradesh, Karnataka and Uttar Pradesh have formulated food processing policies for their states. No separate financial assistance is provided to the State Governments for the purpose.